

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 458 of 2014 in  
DFR No. 2733 of 2014**

**Dated : 10<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Dharamshala Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Nimish Gupta**

**ORDER**

**I.A. No. 458 of 2014  
*(Appl. for Condonation of delay)***

Issue notice to the Respondents returnable on 05.01.2015.

Dasti service is permitted.

Post the matter on **05.01.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vs